

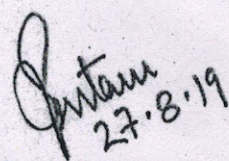
No. : NGT(PB)/3/JUDICIAL/2014/ 476
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 27.08.2019

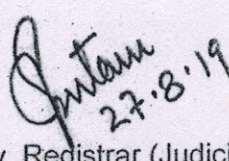
OFFICE ORDER

Take notice that since one of the Member Hon'ble Mr. Justice K. Ramakrishnan is not available from 29.08.2019 till 11.09.2019, the Orders in O.A. No. 06/2012 titled Manoj Mishra Vs. Union of India, O.A. No. 384/2019 (Earlier O.A. No. 156/2015) titled Mrs. Sunita Pandey & Anr. Vs. Union of India and O.A. No. 59/2012 titled Vikrant Kumar Tongad Vs. Union of India and connected matters will now be uploaded on the website of NGT on 11.09.2019 instead of 06.09.2019.


Dy. Registrar (Judicial)
National Green Tribunal

Copy for information to :

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2. PA to Hon'ble Members
3. PA to Registrar General
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6. Bar Association of NGT
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National Green Tribunal